

**In The Central Administrative Tribunal,
Jaipur Bench, Jaipur**

~~GA/TA~~/MP. No. 472/1993

Madam Singh

Versus..... UDD & OTS —

Date of Order	Orders
	This is an M.P. (in O.A. No. 727/89) for restoration of the O.A. which was dismissed on default on 25-8-93. It is in order. 2/10/93 S.O. (T) P.V. 199
10-9-93	Mr. Hanuman Choudhary Counsel for the applicant Register & Put up in Court for admission on 13/9/93 along with 727/89 REGISTRAR C.A.T., JAIPUR 13-9-93 Mr. Hamman Choudhari - Counsel for applicant Mr. U. D. Sharma - Counsel for respondents. The M.P. for restoration of O.A. is allowed and the O.A. is restored to its original position. Counsel for the respondent if so chooses may file additional reply within 4 weeks with a copy to the Counsel for the applicant who may thereafter file rejoinder within 3 weeks. Put up for hearing on 14.12.93 (B. B. Mahajan) Member (Adm.) (P. C. Mahila) Vice-Chairman

Member (Adm.)

Vice-Chairman